# GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF SCHOOL EDUCATION & LITERACY LOK SABHA UNSTARRED QUESTION NO- 3151 ANSWERED ON- 20/03/2023

### ASSESSMENT OF TRIBAL SCHOOL DROPOUTS/SCHOOLS IN THE COUNTRY

#### 3151. SHRI M.K. RAGHAVAN:

Will the Minister of EDUCATION be pleased to state:

(a) whether the Government has conducted any study to assess the tribal students school dropout rates at the national level and if so, the details regarding the findings of the survey State-wise;

(b) whether the Government has noticed that there is a large dropout rate amongst school children belonging to tribal communities in Kerala and if so, the details of steps taken by the Government in this regard;

(c) whether the Government plans to modernise the Government schools across the country and if so, the details of steps taken in this regard;

(d) the present status of Kendriya Vidyalaya sanctioned at Ulliyeri Calicut; and

(e) the details of the funds allocated and utilised for various schemes of the Government for the State of Kerala for the Financial Year 2022-23 in this regard?

#### ANSWER

## MINISTER OF STATE IN THE MINISTRY OF EDUCATION

### (SMT. ANNPURNA DEVI)

(a): "Unified District Information System for Education Plus" (UDISE+) under the Ministry of Education, collects the school details about factors related to a school and its resources. UDISE+ has a mandate of collecting information from all schools imparting formal education from Pre-primary to XII. As per UDISE+, the State-wise Dropout Rate of Scheduled Tribe children for 2021-22 is at Annexure.

(b): Education is in the Concurrent List of the Constitution and majority of the schools come under the purview of the respective State and UT Government.

The Department of School Education and Literacy with effect from 2018-19 is implementing an Integrated Centrally Sponsored Scheme for School Education- Samagra Shiksha. The scheme has now been aligned with the recommendations of NEP 2020 to ensure that all children have access to quality education with an equitable and inclusive classroom environment which should take care of their diverse background, multilingual needs, different academic abilities and make them active participants in the learning process.

Under the scheme, financial assistance is provided to States and UTs for undertaking various activities for reducing dropout rate, including opening/strengthening of new schools upto senior secondary level, construction of school buildings & additional classrooms, setting up, up-gradation and running of Kasturba Gandhi Balika Vidyalayas, setting up of Netaji Subhash Chandra Bose Avasiya Vidyalayas, free uniforms, free text books, transport allowance and undertaking enrolment & retention drives. Further, special training for age appropriate admission of out of school children and residential as well as non-residential training for older children, seasonal hostels / residential camps, special training centres at worksites, transport/ escort facility are also supported to bring out of school children to the formal schooling system. Further, under the student oriented component for the children with special needs, financial assistance is provided for identification and assessment of children with special needs, aids and appliances, braille kits and books, appropriate teaching learning material and stipend to girl students with disability etc.

Further, financial assistance upto ₹ 2000 per annum is being provided for Out of School Children of age group of 16-19 years, belonging to socio economically disadvantaged groups, for completing their education through NIOS/SIOS, for accessing course materials and certification.

The Right of Children to Free and Compulsory Education (RTE) Act, 2009, mandates the appropriate Government to provide free and compulsory elementary education to every child of the age 6 to 14 years in a neighbourhood school.

Also, Section 10 of the RTE Act states that it shall be the duty of every parent or guardian to admit or cause to be admitted his or her child or ward, as the case may be, for elementary education in the neighbourhood school.

Under 'Pradhan Mantri Poshan Shakti Nirman' (PM POSHAN) one hot cooked meal in Government and Government aided schools is provided to students at the elementary level of education, including Balvatika. (c): Under Samagra Shiksha, the States and UTs are supported for strengthening of existing government schools and for creation and augmentation of infrastructure facilities based on the gaps determined from Unified District Information System for Education (UDISE+) and proposals received from respective State/UT. The need for schools and also the infrastructural facilities in schools are worked out every year by the respective State/Union Territory on incremental basis depending on their need and priority and reflected in their Annual Work plan & Budget (AWP&B). These plans are then appraised and approved/estimated by the Project Approval Board (PAB) in the Department of School Education & Literacy in consultation with the States and UTs.

(d): There are 02 Kendriya Vidyalayas (KVs) in Calicut (Kozhikode).

(e): For the State of Kerala, under Samagra Shiksha (2022-23), the Central share allocated is ₹ 307.08 crore and total Expenditure (including State share, Central share, unspent balance and other receipts received in the State) is ₹ 533.66 crore (17.03.2023).

# Pradhan Mantri Poshan Shakti Nirman (PM POSHAN):

Pradhan Mantri Poshan Shakti Nirman (PM POSHAN) Scheme is a Centrally Sponsored Scheme implemented in partnership with States and UTs. Under the scheme, one hot cooked meal in Government and Government aided schools is provided to students at the elementary level of education, including Balvatika. The fund released to the State of Kerala under the Scheme for the year 2022-23 is ₹ 16737.87 lakh (as on 16.03.2023).

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Annexure

ANNEXURE REFERRED TO IN REPLY TO PARTS (A) OF LOK SABHA UNSTARRED QUESTION NO. 3151 TO BE ANSWERED ON 20<sup>TH</sup> MARCH, 2023 ASKED BY HON'BLE MP SHRI M.K. RAGHAVAN REGARDING ASSESSMENT OF TRIBAL SCHOOL DROPOUTS/SCHOOLS IN THE COUNTRY

	State-wise Dropout Rate of Scheduled Tribe children for 2021-22S. no.State/UTPrimaryUpper Primary		
1 Andomon & Nicobon Islands	Primary	Upper Primary	
1.Andaman & Nicobar Islands2.Andhra Pradesh	0.0	3.0	
	1.2	6.2	
3. Arunachal Pradesh	10.9	7.4	
4. Assam	6.3	4.8	
5. Bihar	0.0	0.0	
6. Chandigarh	3.6	0.0	
7. Chhattisgarh	2.0	5.9	
8. D&NH And D&D	0.0	0.0	
9. Delhi	0.0	0.0	
10. Goa	0.0	0.0	
11. Gujarat	0.5	6	
12. Haryana	0.0	0.0	
13. Himachal Pradesh	0.0	0.0	
14. Jammu & Kashmir	3.3	5.	
15. Jharkhand	2.9	5.	
16. Karnataka	0.7	1.	
17. Kerala	0.0	0.	
18. Ladakh	6.3	0.	
19. Lakshadweep	0.0	2.1	
20. Madhya Pradesh	4.5	14.	
21. Maharashtra	0.8	2.	
22. Manipur	15.5	5.	
23. Meghalaya	10.0	10.	
24. Mizoram	6.2	2.	
25. Nagaland	3.9	3.	
26. Odisha	0.4	8.	
27. Puducherry	0.0	0.	
28. Punjab	0.3	0.	
29. Rajasthan	3.7	5.	
30. Sikkim	1.6	0.	
31. Tamil Nadu	0.0	0.	
32. Telangana	0.5	4.	
33. Tripura	2.0	7.	
34. Uttar Pradesh	0.0	0.	
35. Uttarakhand	0.0	1.	
36. West Bengal	10.0	0.0	
Source: UDISE+ 2021-22	2000		